

(ग) टेलीफोन तथा वायरलेस कंडेसरो के अतिरिक्त अन्य कंडेसरो के लिये आयात की अनुमति दिये जाने से पूर्व पार्टियों से यह कहा जाता है कि वे देशी निर्माताओं से सम्पर्क करें और इन निर्माताओं के पास से खेद प्रकट करने वाले पत्र प्राप्त होने के बाद ही अनुमति दी जाती है।

जहां तक टेलीफोन और वायरलेस कंडेसरो का सम्बन्ध है 90 से 95 प्रतिशत मांग देश के उत्पादन से पूरी की जा रही है केवल उन्हीं किस्म के कैपेसिटरो के आयात की अनुमति दी जाती है जिनका या तो देश में निर्माण नहीं होता है या वे देश में इस समय जिस क्षेत्र के अन्दर उसका उत्पादन हो रहा है उसके बाहर हैं अथवा देश का उत्पादन मांग पूरा करने के लिए पर्याप्त नहीं है।

#### Export of Industrial Goods to Communist Countries

8256. SHRI D. N. PATODIA :  
SHRI M. AMARSEY :  
SHRI LOBO PRABHU :  
SHRI K. P. SINGH DEO :  
SHRI S. K. TAPURIAH :

Will the Minister of COMMERCE be pleased to state :

(a) whether industrial goods are exported to Communist countries on barter terms ;

(b) if so, whether Government have tallied their prices with those prevailing in the World Market ;

(c) the extent of adverse balance of our trade with Communist countries during the last year ; and

(d) the measures taken by Government to offset the same ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) No, Sir. The trade between India and the East European countries is regulated by long-term Trade and Payments Agreement. The Mechanism of payment for imports in Rupees enables the East European enterprises to purchase goods in India at the same time, India is able to import goods

without payment of free currency. As there is no link between Individual transactions, there is no element of barter either in the settlement of goods or purchase prices.

(b) Does not arise.

(c) There is no adverse balance of trade with East European countries during the calendar year 1967.

(d) Does not arise.

#### Import of Raw Wool

8257. SHRI M. L. SONDHI : Will the Minister of COMMERCE be pleased to state :

(a) the total imports of raw wool during the last three years and the amount of foreign exchange involved ;

(b) the names of the countries from which the wool was imported and on what terms ; and

(c) the extent to which the indigenous wool has replaced the imported wool ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) The total imports of raw wool during the last three years were as indicated below :

Year	Quantity (In lakh kgs.)	Value (in Rs. Lakhs)
1964-65	79.4	6,69
1965-66	65.1	4,29
1966-67	112.5	11,11
April—December 1967	96.5	9,40

(b) Raw wool was mainly imported from Australia. There were also small imports from New Zealand, U. K., Canada, the Argentine and Uruguay. Wool was mainly imported against free foreign exchange on normal commercial terms. However a quantity of 7.39 lakh kgs. of wool valued at Rs. 92.93 lakh was imported during 1966-67, from Australia, under the Colombo Plan. This wool was not paid for in foreign exchange but its cost will be credited in rupees to a Special Fund in India to be utilised for the development of the Indian woollen industry.

(c) Only a small percentage of indigenous wool is suitable for replacement of